NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

Co. Appeal No. 135/252(3)/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2018

Name of the Company: Rahulkumar Ranjit Parmar
(Honest Health and Research Pvt Ltd)
V/s.
ROC, Gujarat.

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Haresh R. Kapuriya	PCS		
2.	Nachiket Mehta	Adv.	Respondent IT Dept	

ORDER

PCS Mr. Haresh Kapuriya is present for the Appellant. Advocate Mr. Nachiket Mehta is present for the Respondent/Income Tax Department.

The representation of the Income Tax Department is received.

Heard the arguments of the Counsels for the Appellant.

The order is reserved.

MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 29th day of August, 2018

HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL